

12.34 hrs.

## ELECTIONS TO COMMITTEES

## (i) ESTIMATES COMMITTEE

SHRI VENKATASUBBAIAH (Nandyal) : I beg to move :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1969, and ending on the 30th April, 1970."

MR. SPEAKER : The question is :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1969 and ending on the 30th April, 1970."

*The motion was adopted.*

## (ii) PUBLIC ACCOUNTS COMMITTEE

SHRI M. R. MASANI (Rajkot) : I beg to move :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1969 and ending on the 30th April, 1970."

MR. SPEAKER : The question is :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309

of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1969 and ending on the 30th April, 1970."

*The motion was adopted.*

SHRI M. R. MASANI : I beg to move :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1969 and ending on the 30th April, 1970, and do communicate to this House the names of the members so nominated by Rajya Sabha."

MR. SPEAKER : The question is :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1969 and ending on the 30th April, 1970, and do communicate to this House the names of the members so nominated by Rajya Sabha."

*The motion was adopted.*

## (iii) COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI G. S. DHILLON (Taran Taran) : I beg to move :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, ten members from among themselves to serve as members of the Committee on Public Undertakings for the term beginning on the 1st May, 1969 and ending on the 30th April, 1970."

MR. SPEAKER : The question is :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, ten members from among themselves to serve as members of the Committee on Public Undertakings for the term beginning on the 1st May, 1969 and ending on the 30th April, 1970."

*The motion was adopted.*

SHRI G. S. DHILLON : I beg to move :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate five members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st May, 1969 and ending on the 30th April, 1970, and do communicate to this House the names of the members so nominated by Rajya Sabha."

MR. SPEAKER : The question is :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate five members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st May, 1969, and ending on the 30th April, 1970, and do communicate to this House the names of the members so nominated by Rajya Sabha."

*The motion was adopted.*

12.36 hrs,

#### DEMANDS FOR GRANTS—Contd.

#### MINISTRY OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS—Contd.

MR. SPEAKER : As I said earlier, only the Communist Party has not parti-

cipated in this debate till now. After that I shall give a few minutes to Kripalaniji and one or two Congress Members also. Anyway, the time is short and we have only 20 or 25 minutes.

SHRI INDRAJIT GUPTA (Alipore) : The total time allotted is six hours.

MR. SPEAKER : We have about an hour and a half but the Minister takes a little more time than the others ; he has to reply to all of you.

SHRI INDRAJIT GUPTA : I hope he is not indisposed again ; he is not to be seen.

MR. SPEAKER : I think the Minister is replying...(Interruption.) The Minister may come. Shri Indrajit Gupta, Kripalaniji and then on this side Mr. Bhola Nath.

SHRI S. M. BANERJEE (Kanpur) : I rise on a point of order. Shri Ahmed may be present or may not be present ; there is the other Minister. But a serious allegation had been made in the House that the Minister had married a second time. I want to know...(Interruption).

श्री रवि राय (पुरी) : कामन-सिविल-कोड का क्या मतलब है ? मंत्री दोबारा शादी कैसे कर सकता है ।

श्री मधु लिंगये (मुंगेर) : इस देश में औरत राज्य कर रही है, महिलाओं का अपमान हो रहा है, महिलायें क्या कर रही हैं ?

श्री हुकम चन्द कछवाय (उज्जैन) : मंत्रियों के लिए छुट्टी है, वह दोबारा शादी कर सकते हैं । 70 साल की उम्र में शादी की है । ... (व्यवधान) ...

MR. SPEAKER : Are we going to stop the work of the House and find out who has married whom ? Is that what we went to do now ?

श्री हुकम चन्द कछवाय : एक पत्नी के होते हुए दूसरी शादी की है । बीमारी का बहाना बनाया गया है । अध्यक्ष महोदय, यह ब महत्व काडे मामला है ।